

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTION

Eighty-first Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Eighty-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Two Hundred Eighteenth, Two Hundred
Twenty Second and Two Hundred
Twenty Third Reports

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Two Hundred and Eighteenth Report on Action Taken on Hundred and Thirty-third Report of the Committee regarding Local Printing of Inland Letter Cards and Construction of Staff Quarters at Anna Nagar.
- (2) Two Hundred and Twenty-second Report on Excesses Over Voted Grants and Charged Appropriations (1982-83) and Action Taken on Hundred and Sixty-sixth Report.
- (3) Two Hundred and Twenty-third Report on Paragraph 16 of the Advance Report of the Comptroller and Auditor General of India for the year 1981-82, Union Government (Railways) on Claims outstanding against a collaborator.

ESTIMATE COMMITTEE

Eighty-eighth Report and Minutes

SHRI BANSI LAL (Bhiwani) : I beg to present the Eighty-eighth Report (Hindi

and English versions) of the Estimates Committee on the Ministry of Education and Culture—Indian Institute of Advanced Study, Simla and Minutes of the sittings of the Committee relating thereto.

MR. SPEAKER : Shri Narasimha Rao.

SHRI A K. ROY : I have got a point of order on this.

MR. SPEAKER : No point of order here at this time.

12.44 hrs.

CONSTITUTION (FIFTY-SECOND
AMENDMENT BILL

THE MINISTER OF HOME AFFAIRS (SHRI P. V. NARASIMHA RAO) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : I have got notices from the members who want to oppose the introduction of this Bill. Their names are : Shri Ram Vilas Paswan, Prof. Madhu Dandavate, Shri Sunil Maitra, Prof. Rup Chand Pal, Shri Harikesh Bahadur, Shri Giri and Shri Satyasadhan Chakraborty.

Shri Paswan.

SHRI A.K. ROY : My point of order is this. It is true that you have no time. The House is very tight, but still for such type of important bill, we received its copy at 9 O'clock.

MR. SPEAKER : Out of order. The whole House has decided about it with me. It is all right.

SHRI SATYASADHAN CHAKRABORTY : The Constitution (Fifty-second Amendment) Bill did not come before the BAC. (Interruptions).